

CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,
JAIPUR.

Manu VS. U.O.I.

Review Petition No. 85/93 : Date of order: 16/9/93

IN

T.A.NO. 157/92

CORAM:

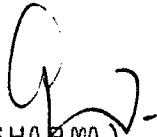
HON'BLE MR. GOPAL KRISHNA, JUDL. MEMBER

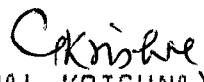
HON'BLE MR. O.P.SHARMA, ADMINISTRATIVE MEMBER

PER HON'BLE MR. O.P.SHARMA, ADMINISTRATIVE MEMBER

We have gone through the Review Petition and the records of the case carefully.

The T.A. was decided on merits. No ground has been mentioned in the review petition which would show that there is any apparent error of fact or law in the order dated 29.6.93 against which review has been sought, or that any ground taken by the applicant has been ignored while passing the order. The review petition is therefore, dismissed, as being not maintainable.


(O.P.SHARMA)
Adm. Member


(GOPAL KRISHNA)
Judl. Member

Anil